NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No. 593/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name	of the Company	State Bank of IndiaVs-	Coastal Projects Ltd.	
Un	der Section	7 IBC		, , , , , , , , , , , , , , , , , , ,
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

3. SAUMIK BATHAM

1. BISHWAJIT DUBEY) Financial Creditor/ 2. SOUVIK MAZUMDAR | Applicant

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

List on 20/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)